

for the use of High Octane petrol for cars.

[*Translation*]

Bottling and Distribution by Soft Drinks

545. DR. P.R. GANGWAR: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the details of foreign companies which have sought permission from the Government for bottling and distribution of soft drinks in India;

(b) the details of the companies which have been granted permission and progress made so far in this regard; and

(c) the terms and conditions thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) to (c). No foreign company has sought permission for bottling and distribution of soft drinks in India.

[*English*]

Pepsi Foods Private Limited

✓ 546. SHRI RUPCHAND PAL:
SHRI HARI KISHORE
SINGH:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether M/s. Pepsi Foods Private Limited has violated export norm undertakings in regard to its products;

(b) if so, the details thereof; and

(c) the remedial measures taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) to (c). The issue of violation of export norms by M/s. Pepsi Foods Limited in terms of the Foreign Collaboration Approval/Letter of Intent with regard to export obligations is under examination by the competent authority in the office of the Chief Controller of Imports and Exports, Ministry of Commerce. Remedial measures will accordingly be taken on receipt of their advice. ✓

[*Translation*]

Land acquired for Rajiv Gandhi Monument

547. SHRI CHINMAYANAND SWAMI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether ten acres of land of Mahatma Gandhi's Samadhi at Rajghat has been acquired for erecting the Rajiv Gandhi Monument;

(b) if so, whether prior permission has been taken from the concerned authorities; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) and (c). Do not arise.

Oil and Natural Gas Commission

548. SHRI BARE LAL JATAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to